

HIGH COURT FOR THE STATE OF TELANGANA : : HYDERABAD

NOTIFICATION

R.O.C.NO.1811/2022-RC, dated 19-07-2023

REF:Notification Nos.7/2023 to 9/2023, dated 12-05-2023 issued inviting applications for direct recruitment to the posts of Stenographer Grade-III, Typist and Copyist under the Telangana Judicial Ministerial and Subordinate Service.

It is hereby informed to all the employees who are working on contract/outsourcing basis in the High Court for the State of Telangana and in the District Courts in the State of Telangana, and willing to apply for appointment to the posts of Stenographer Grade-III, Typist and Copyist under the Notification cited, are required to approach the concerned Chief Administrative Officer of the District Court/Unit where they are working, for registration purpose, so as to enable to apply for the said posts through online, provided that they are having the requisite qualifications prescribed to the posts as mentioned in the concerned Recruitment Notifications.

In this connection it is further to inform that, the upper age limit will be relaxed to the said employees, if they were within the prescribed age limit at the time of their initial appointment, either on contract or on outsourcing basis. To apply under this category, the aforesaid employees must have put in at least two years of service by the date of publication of notifications cited.

Note: The contract/outsourcing employees working in the High Court for the State of Telangana, have to approach the Section officer, Establishment Section of this High Court in the aforesaid matter.

High Court's website: tshc.gov.in


REGISTRAR (JUDICIAL-I)

F.A.C. REGISTRAR (RECRUITMENT)